

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) and (b) Yes.

As on date, Government has given a total of 15 dossiers to the Government of Pakistan as evidence in connection with the Mumbai Attack. A Judicial Commission from Pakistan also visited India on 14-21 March, 2012 and recorded the statements/evidences of four Indian witnesses in connection with the trial of 7 accused/perpetrators of the said terror attack, who were arrested and are under trial in Pakistan.

(c) and (d) During the last round of Home/Interior Secretary Level Talks between India and Pakistan held on 24-25 May, 2012 at Islamabad, the Indian side handed over a list of fugitives from justice suspected to be hiding in Pakistan. Pakistan assured that they will respond to the dossier. Pakistan authorities also reiterated their commitment to bring all the perpetrators of the Mumbai Terror Attacks to justice expeditiously in accordance with due process of law.

Liberal visa agreement with Pakistan

636. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is keen to finalize liberal visa agreement with Pakistan;

(b) if so, the reasons for delay in signing of agreement and implementation of liberal visa both for tourism and business purposes; and

(c) by when visa agreement between the two countries is likely to be finalized?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) The new Visa Agreement with Pakistan was signed on September 8, 2012, during the visit of former External Affairs Minister Shri S.M. Krishna to Pakistan. Pakistan's Interior Minister Mr. Rehman Malik signed the agreement on behalf of the Government of Pakistan. Pakistan's Federal Cabinet ratified the agreement on October 31, 2012 and the President of Pakistan accorded his approval on November 20, 2012.

Opening of fourth mission by China

637. SHRI DILIPBHAI PANDYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state: